### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO. 1786 TO BE ANSWERED ON 27.07.2018

#### **Protection of Tribals Residing in Forest Lands**

1786. PROF. A.S.R. NAIK

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Forest Act, 1976 provides Recognition of Forest Rights (RoFR) in respect those tribals who are residing and cultivating forest lands in the form of podu cultivation on or before 13th December, 2005;
- (b) if so, the details thereof;
- (c) whether due to lack of proper monitoring and supervision, the State Forest Department is feeling as ultimate authority and failing in implementation of Act, thereby creating problems to the State;
- (d) if so, the details thereof; and
- (e) whether the Ministry is committed to implement the line and spirit of the Act in respect of the tribals and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) There is no such Forest Act, 1976 at central level for recognition of forest rights in respect those tribals who are residing and cultivating forest lands in the form of podu cultivation on or before 13th December, 2005.
- (b) to (e) In view of above, questions do not arise.